

- (b) Review of performance on the working of the above Bank for the year 2023-24.

[Placed in Library. See No. L.T. 2078/18/25]

III. A copy (in English and Hindi) of the Annual Accounts of the International Financial Services Centres Authority (IFSCA), Gandhinagar, Gujarat, for the year 2023-24, and the Audit Report thereon, under sub-section (4) of Section 16 of the International Financial Services Centres Authority Act, 2019.

[Placed in Library. See No. L.T. 2079/18/25]

- I. Reports and Accounts (2022-23 and 2023-24) of various Companies and related papers**
- II. Reports and Accounts (2023-24) of NIB, Noida, Uttar Pradesh; IPC, Ghaziabad, Uttar Pradesh and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE;
AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND
FERTILIZERS (SHRIMATI ANUPRIYA PATEL): Sir, I lay on the Table-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Forty-second Annual Report and Accounts of the Karnataka Antibiotics and Pharmaceuticals Limited (KAPL), Bengaluru, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 2210/18/25]

- (ii) (a) Forty-second Annual Report and Accounts of the Bengal Chemical & Pharmaceuticals Limited (BCPL), Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 2029/18/25]

- (iii) (a) Annual Accounts of the Rajasthan Drugs and Pharmaceuticals Limited (RDPL), Jaipur, Rajasthan, for the year 2022-23, together with the

Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 2034/18/25]

- (iv) (a) Sixty-ninth Annual Report and Accounts of the Hindustan Antibiotics Limited (HAL), Pune, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 2211/18/25]

- (v) (a) Annual Report and Accounts of the Projects and Development India Limited (PDIL), Noida, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 2031/18/25]

- (vi) (a) Twenty-second Annual Report and Accounts of the Brahmaputra Valley Fertilizer Corporation Limited (BVFCL), Dibrugarh, Assam, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 2034/18/25]

- (vii) (a) Forty-sixth Annual Report and Accounts of the Hindustan Fertilizer Corporation Limited (HFCL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 2032/18/25]

- (viii) (a) Sixty-eighth Annual Report and Accounts of the Fertilizer Corporation of India Limited (FCIL), Noida, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 2212/18/25]

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

II. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the National Institute of Biologicals (NIB), Noida, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2035/18/25]

- (ii) (a) Annual Report and Accounts of the Indian Pharmacopoeia Commission (IPC), Ghaziabad, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Commission.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2036/18/25]

Notification of Ministry of Consumer Affairs, Food and Public Distribution

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा): महोदय, उपभोक्ता संरक्षण अधिनियम, 2019 की धारा 105 की उप-धारा (1) के अधीन राष्ट्रीय उपभोक्ता विवाद प्रतितोष आयोग (समूह "क" पद) भर्ती (द्वितीय संशोधन) नियम, 2024 का प्रकाशन करने वाली उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय (उपभोक्ता मामले विभाग की अधिसूचना संख्या सा.का.नि. 746 (अ), दिनांक 3 दिसंबर, 2024 की एक प्रति (अंग्रेजी तथा हिंदी) में सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 2213/18/25]

Report and Accounts (2023-24) of Sagarmala Development Company Limited, New Delhi; Mumbai Port Authority, Mumbai; CDLB, Kolkata and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR): Sir, I lay on the Table-